

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). No, Sir.

(c) and (d). The Government has not constructed Human Development Index for the States.

Slum Clearance

4173. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have provided any funds for slum clearance for the State of Maharashtra, particularly Mumbai;

(b) if so, the details thereof since 1991, year-wise;

(c) the progress made in this regard so far;

(d) whether the Government have evolved any other scheme for slum clearance;

(e) if so, the details thereof; and

(f) the time by which such schemes are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) In connection with the development of Dharavi and other slums of Mumbai, the Government of India have provided funds to Mumbai during 1986-94 as "one-time" Central Assistance:

(b) The details of releases made by the Government of India are as follows :

1986-91	Rs. 85 crores
1991-92	Rs. 3 crores
1992-93	Rs. 7.5 crores
1993-94	Rs. 4.5 crores
1994-96	Nil
Total	Rs. 100 crores

(c) As against the amount of Rs. 100 crores released by Government of India, the State Government have reported on expenditure of Rs.133.23 crores by 31.3.1995. The achievements under the scheme include construction of 7118 tenements under Urban Renewal Scheme, coverage of 15,000 families under Slum Upgradation Programme, 1029 families under House Improvement Loan Scheme, 4576 tenements under Slum Relocation Scheme and coverage of 14,016 families under Dharavi Redevelopment Programme.

(d) to (f). Currently the Government of India is working out the modalities for a new scheme for the

development of slums in selected cities and towns in the country. The details are being worked out and the scheme is likely to come into operation by 31.3.1997.

[Translation]

Infrastructural Facilities in Bihar

4174. SHRI CHITRASEN SINKU : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the industrialists are not keen to set up industries in Bihar due to lack of basic infrastructure facilities in the State;

(b) if so, the details thereof; and

(c) the effective steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). The industrial development of a State which includes formulating appropriate policies and programmes for developing industrial infrastructure is primarily the responsibility of the concerned State Governments. The Central Government helps the States including Bihar in this regard by way of transfer of resources under the revised Gadgil-Mukherjee formula, invests in the Central sector projects including infrastructure related ones, and sponsors schemes and programmes particularly for developing infrastructure in the industrially backward areas of the States.

The total allocation of Central assistance (net) to Bihar during the period 1992-96 is given below :

	(Rs. crores)
1992-93	774.26
1993-94	870.00
1994-95	947.31
1995-96	1056.90

With a view to promoting industrialisation of the backward areas in the country, the Government in June 1988 announced the Growth Centre Scheme. These Growth Centres, developed in an area of 400-800 hectares each, would have basic infrastructural facilities like power, telecommunication, water and banking to attract industries. Each such centre would be developed at the cost of Rs.25-30 crore and would be jointly funded by the Centre/State and financial institutions and market borrowings. The location of growth centre to the States has been made on a combined criteria of population, area and the extent of industrial backwardness.

The Department of Industrial Policy and Promotion is formulating a revised funding pattern for the Growth Centre Scheme proposing that the entire requirement of Rs.30 crore per centre would be funded equally